

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2009
CC 13846/2009

(From the judgement and order dated 21/04/2009 in WP No. 9492/2006
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

JAGDISH LAL (D) TR.LRS.& ORS.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report))

Date: 15/09/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s)

Mr. Ajay Kumar Misra, Sr.Adv.
Ms. Anuradha Dubey Mishra, adv.
Mr. Bharat Dubey, Adv.
Mr. Vikram, Adv.
Mr. P. Narasimhan,Adv.

For Respondent(s)

Mr. Vishwajit Singh,Adv.
Mr. Vijay Kumar, Adv.
Mr. Siddharth Sengar, Adv.

UPON hearing counsel the Court made the following
O R D E R

List this matter on 1st October, 2009.

(Sukhbir Paul Kaur)
Court Master Court Master

(Neeru Bala Vij)